

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6565
ANSWERED ON:09.05.2000
ISSUANCE OF TEHBAZARI LICENCES TO SHOEMAKERS
A. KRISHNASWAMY

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the government propose to issue tehbazari/licences to the `Shoe-Repairers` squating around the capital;
- (b) if so, the total number of such Shoe-Repairers squating in Delhi under the N.D.M.C. & M.C.D. areas for more than fiveyears and the number out of them are likely to be benefited under such scheme;
- (c) whether the same policy is likely to be adopted in other urban cities like Chennai by enacting a law; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BANDARU DATTATREYA)

(a)to(d): The information is being collected and will be laid on the Table of the Sabha.